



2026:AHC:21948

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1339 of 2026

Dr. Astha Chaudhary

.....Petitioner(s)

Versus

The State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Deepak Kumar Tripathi, Nikhilesh Kumar Chaudhary
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Deepak Kumar Tripathi, learned counsel for the writ petitioner and learned Standing Counsel for the State.
2. The case of the writ petitioner is that he was appointed as Medical Officer on 27.08.2024, the writ petitioner is presently posted at Saharanpur. He seeks transfer to Basti or nearby districts.
3. Learned Additional Chief Standing Counsel submits that the claim of the writ petitioner shall be decided by second respondent, Director General, Medical and Health, U.P. at Lucknow.
4. Considering the submission so made across the bar, the writ petition stands disposed of directing the writ petitioner to submit a comprehensive representation along with self attested copy of the writ petition and certified copy of the order before the second respondent, second respondent, Director General, Medical and Health, U.P. at Lucknow by **12.01.2026**. Thereafter, the second respondent shall decide the claim of the writ petitioner within a period of two months.
5. With the said observations, the writ petition stands disposed of.

February 2, 2026
Rajesh

(Vikas Budhwar, J.)